

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4909
ANSWERED ON:25.04.2013
BURNT TRANSFORMERS
Singh Shri Jagada Nand

Will the Minister of POWER be pleased to state:

- (a) whether people in many parts of the country particularly in Bihar are forced to live in dark due to snapping of wires and frequent burning of transformers and the electric tubewells also ceases to function as a result thereof;
- (b) if so, the details thereof;
- (c) whether most of the tubewells installed in various parts of the country by funding of National Bank for Agriculture and Rural Development (NABARD) have not yet been electrified;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which the work of changing the burnt transformers and electrification of new tubewells will be completed?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The Government of India launched `Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)` for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households and providing free electricity connections to BPL households. The responsibility of maintenance and upkeep of rural electricity infrastructure created under RGGVY including repair of wires and restoring damaged transformers due to burning, rests with the respective Power Utility. Under RGGVY, the distribution transformers in the villages have been installed to cater to the domestic lighting load and BPL households and not to cater to the load of tube-wells.

(c) & (d) : In Bihar, National Bank for Agriculture for Rural Development

(NABARD) has sanctioned 3000 Tube-wells project with Total Financial Outlay of Rs.166.20 crore involving RIDF loan of Rs.157.89 crore under RIDF XI (2005- 06). The cumulative disbursement under this project is Rs.143.43 crore (91% of RIDF loan). Out of 3000 tube-wells, work in respect of only 2744 tube-wells could be executed by the Government of Bihar. The work in respect of remaining 256 tube-wells could not be taken up due to problems in site selection.

Till the tranche closure on 31 March 2012 only 822 tube-wells have been reported to be energised. The rest of the tube-wells are reported to be in the process of energisation by the department under state plan funding.

(e) : Under RGGVY, once the village have been energized and handed over to State Power Utility, the responsibility of maintenance and upkeep of infrastructure including replacement / repair of burnt transformers falls under the jurisdiction of respective State Power Utility.